



\$~142, 143 and 148

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 456/2024

THE COMMISSIONER OF INCOME TAX -

INTERNATIONAL TAXATION -3Appellant

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Mr. Pratyush
Gupta, JSCs.

versus

SABRE GLBL INC.Respondent

Through: Mr. Mayank Nagi, Mr. Sandeep
Yadav, Advocates.

143.

+ ITA 457/2024

THE COMMISSIONER OF INCOME TAX -

INTERNATIONAL TAXATION -3Appellant

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Mr. Pratyush
Gupta, JSCs.

versus

SABRE GLBL INC.Respondent

Through: Mr. Mayank Nagi, Mr. Sandeep
Yadav, Advocates.

148.

+ ITA 462/2024

THE COMMISSIONER OF INCOME TAX -

INTERNATIONAL TAXATION -3Appellant

Through: Mr. Ruchir Bhatia, SSC with
Mr. Anant Mann, Mr. Pratyush
Gupta, JSCs.

versus



SABRE GLBL INC.

.....Respondent

Through: Mr. Mayank Nagi, Mr. Sandeep
Yadav, Advocates.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE RAVINDER DUDEJA

ORDER

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23.08.2024

CM APPL. 48396/2024 (exemption) in ITA 457/2024

CM APPL. 48530/2024 (exemption) in ITA 462/2024

Allowed, subject to all just exceptions.

These applications stand disposed of.

**ITA 456/2024 & CM APPL. 48335/2024 (delay of 10 days in
refiling)**

**ITA 457/2024 & CM APPL. 48397/2024 (delay of 10 days in
refiling)**

**ITA 462/2024 & CM APPL. 48531/2024 (delay of 10 days in
refiling)**

Mr. Bhatia, learned counsel appearing for the appellant prays
for and is accorded liberty to place the concerned agreements on
record.

Let these appeals be re-notified on 03.10.2024.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

AUGUST 23, 2024/vp